

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1711
ANSWERED ON 03.08.2026

AUCTION OF STRATEGIC AND CRITICAL MINERAL BLOCKS

1711. SMT. RANJEET RANJAN:

Will the Minister of MINES be pleased to state:

- (a) the breakup of mineral blocks offered for auction under 7th tranche of auction of critical and strategic minerals, including the types of critical and strategic minerals offered State/UT-wise and tranche-wise;
- (b) the number of blocks offered as Mining Leases and Composite Licences under the latest auction;
- (c) the total number of bids received for each critical mineral mine in the 7th tranche of auctions; and
- (d) the details of tenders awarded to winning bidders for each critical mineral mine under the 7th round of auctions, including the name of the company, bid amount, proposed production capacity and timeline for commencement of operations?

ANSWER

THE MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)

- (a): The detail of critical and strategic mineral blocks offered for auction under 7th tranche is provided in Annexure-I.
- (b): Under 7th tranche 19 blocks were offered for auction, comprising of 17 Composite Licence (CL) blocks and 02 Mining Lease (ML) blocks.
- (c): The detail of the total no. of bids received for each critical mineral block in the 7th tranche is provided in Annexure-II.
- (d): Under 7th tranche, out of 19 blocks offered, 10 blocks were successfully auctioned. The details of the preferred bidder and bid amount of the blocks are provided in Annexure-III.

With respect to the timeline for commencement of operations, Rule 18(3) of the Mineral (Auction) Rules, 2015 provides timeline of one year (further extendable by six months) for execution of prospecting licence deed of CL & Rule 10(6) of the Mineral (Auction) Rules, 2015 provides timeline of three years (further extendable by two years) for execution of mining lease from the date of issuance of letter of intent. Thereafter, as per Section 4A(4) of the MMDR Act, the lease holders are required to commence production and dispatch within a period of two years (further extendable by one year) from the date of execution of mining lease.

Annexure referred to in reply to part (a) of RS US PQ no. 1711 for answer on 03.08.2026 regarding 'Auction of strategic and critical mineral blocks '

S. No.	State	No of blocks	Name of Block	Critical & Strategic mineral
1	Arunachal Pradesh	01	Pakro Vanadium and Graphite Mine Block	Vanadium and Graphite
2	Bihar	04	Nawara-Nawadih Glauconite Block	Glauconite
			Tipa Glauconite Block	Glauconite
			Shahpur Glauconite Block	Glauconite
			Sapneri Vanadium bearing Magnetite-Ilmenite Block	Vanadium bearing Magnetite-Ilmenite
3	Chhattisgarh	03	Dindo Belkurta Basera Graphite Block	Graphite
			Gurur Glauconite Block	Glauconite
			Karahibhadar Glauconite Block	Glauconite
4	Gujarat	01	Katesar Guneri Glauconite Block	Glauconite
5	Karnataka	01	Gundlupet REE and Yttrium Mine Block	REE and Yttrium
6	Madhya Pradesh	01	Majhauri Titanium, Vanadium and Aluminous Laterite Block	Titanium, Vanadium and Aluminous Laterite
7	Odisha	03	Lamer Panga A Graphite Block	Graphite
			Lamer Panga B Graphite Block	Graphite
			Naringpanga (South) Graphite Block	Graphite
8	Rajasthan	02	Karna REE Block	REE
			RAMB Degana Tungsten, Lithium and Associated Mineral Block	Tungsten, Lithium and Associated Mineral
9	Telangana	02	Govindpur Vanadium Titanium and Aluminous Laterite Mine Block	Vanadium Titanium and Aluminous Laterite
			Parvathapur Vanadium Titanium and Aluminous Laterite Mine Block	Vanadium Titanium and Aluminous Laterite
10	Uttarakhand	01	Kathyur Phosphate Mine Block	Phosphate

Annexure referred to in reply to part (c) of RS US PQ no. 1711 for answer on 03.08.2026 regarding 'Auction of strategic and critical mineral blocks'

S. No.	Name of Block	No of Bids received
1	Dindo Belkurta Basera Graphite Block	5
2	Lamer Panga A Graphite Block	9
3	Lamer Panga B Graphite Block	5
4	Karna REE Block	5
5	Pakro Vanadium and Graphite Mine Block	3
6	Katesar Guneri Glauconite Block	1
7	Gundlupet REE and Yttrium Mine Block	2
8	Govindpur Vanadium Titanium and Aluminous Laterite Mine Block	1
9	Parvathapur Vanadium Titanium and Aluminous Laterite Mine Block	1
10	Kathyur Phosphate Mine Block	1
11	Nawara-Nawadih Glauconite Block	1
12	Tipa Glauconite Block	2
13	Shahpur Glauconite Block	1
14	Sapneri Vanadium bearing Magnetite-Ilmenite Block	1
15	Gurur Glauconite Block	1
16	Karahibhadar Glauconite Block	1
17	Majhauri Titanium, Vanadium and Aluminous Laterite Block	0
18	Naringpanga (South) Graphite Block	2
19	RAMB Degana Tungsten, Lithium and Associated Mineral Block	1

Annexure referred to in reply to part (d) of RS US PQ no. 1711 for answer on 03.08.2026 regarding 'Auction of strategic and critical mineral blocks'

S. No.	Name of Block	State	Preferred Bidder	Bid amount (%)
1	Dindo Belkurta Basera Graphite Block	Chhattisgarh	Shri Mahakaal Infrastructure	680.30
2	Lamer Panga A Graphite Block	Odisha	VNR Minerals LLP	673.60
3	Lamer Panga B Graphite Block	Odisha	VNR Minerals LLP	309.30
4	Karna REE Block	Rajasthan	SKN Haryana City Gas Distribution Private Limited	25.00
5	Pakro Vanadium and Graphite Mine Block	Arunachal Pradesh	Oilmax Energy Private Limited	235.00
6	Katesar Guneri Glauconite Block	Gujarat	Moti Marbals	3.60
7	Gundlupet REE and Yttrium Mine Block	Karnataka	Hindustan Zinc Limited	10.05
8	Govindpur Vanadium Titanium and Aluminous Laterite Mine Block	Telangana	NLC India Limited	7.05
9	Parvathapur Vanadium Titanium and Aluminous Laterite Mine Block	Telangana	NLC India Limited	6.05
10	Kathyur Phosphate Mine Block	Uttarakhand	Pahel Dynamic Private Limited	20.10